

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.

No.HHC/GAZ/14-52/74-VII-

Dated Shimla, the 22nd June, 2015.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadre of Civil Judges (Senior Division) are hereby ordered:-

1. Shri Hans Raj Civil Judge (Senior Division)-cum-CJM, Solan is transferred and posted as Deputy Director, H.P.Judicial Academy vice serial No.2 below.
2. Smt. Anuja Sood, Deputy Director, H.P.Judicial Academy, Shimla is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Solan vice serial No.1 above.

BY ORDER OF THE HON'BLE HIGH COURT OF HIMACHAL PRADESH

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-52/74-VII-8/104

Dated:-22.6.2015.

Copy forwarded to:

1. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General /Registrar (Rules)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Inspection)/ Registrar (Administration), High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla-171 002.
5. All the District/Additional District and Sessions Judges/Civil Judges (Sr. Divn)- /Civil Judges(Jr. Division) in H.P.
6. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala H.P.,
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/ Joint Director/Deputy Director, H.P. Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. All the above named officers for information and necessary action.

